

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:27  
ANSWERED ON:05.12.2013  
WATER USAGE  
Kateel Shri Nalin Kumar

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Union Government proposes to bring a new policy to ensure best practice for water usage in the country and if so, the details thereof; and

(b) whether the Union Government proposes to introduce a water regulation and pricing mechanism and if so, the details thereof and the time frame for the same?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) The National Water Resources Council in its meeting held on 28th December, 2012 adopted the National Water Policy, 2012 wherein several recommendations have been made for development and efficient management of water resources in the country. The Salient Features of the National Water Policy, 2012 are annexed.

(b) The National Water Policy (2012) contains recommendations for setting up of an independent Statutory Water Regulatory Authority by each State to fix and regulate the water tariff system.

The Water Regulatory Authority as recommended by the National Water Policy, 2012 is envisaged as an independent statutory body to be set up by the States themselves.